| Annexure - 5 | | | | | | | | | | | | | | | |
|--------------|---|---|-------------------|-----------------|----------------|------------------------------|---------------------------|----------------|---------------------------------|-------------------------------|-----------------------------|----------------------|-----------------|--------------------|--|
| | Name of Corporate debtor | NAG (India) PRIVATE LIMITED | | | | Date of Commencement of CIRP | | | | | 06.01.2020 | List of Creditors as | on | 03.02.2021 | |
| - | Name of Corporate debtor | List of operational creditors (Workmen) | | | | | | | co.or.zozo | | | 03.02.2021 | | | |
| | | | | | | | (| | | | | | | Amount in R | |
| | | Details of Claim Received | | | | | Details of claim admitted | | | | | | | | |
| | | | | | | | | | | | Amount of | | | | |
| | | | | | | Amount of claim | | Whether | % of voting share in CoC. if | A | any mutual | Amount of Claim | Amount of Claim | Damenton id | |
| SI.No | Name of Authorised Representative, if any | Name of Workman | Identification no | Date of receipt | Amount claimed | | Nature of claim | related party? | applicable | Amount of Contingent Claim | dues, that may be setoff | under Verification | | Remarks, if any | |
| | | | | | | | | | | | | | | | |
| | | | | | | Not A | Applicable | | | | | | | | |
| | | | | | | | | | | | | | | | |